

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 113

CP(IB) No. 271/Chd/Hry/2021

IN THE MATTER OF:

CFLD India Investment Pvt Ltd.

...Petitioner

Under Section: 59, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 06.06.2024.

06.05.2024

Pooja

-Sd/-
Court Officer